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Petroleum, Australia, Marubeni, Japan.	
Tata Petrodyne, India, Vaalco, USA, Hyundai, South Korea.	
International Petroleum Corporation (IPC), Dubai.	
Reliance Industries Limited (RIL), India, Olympic, USA, Grasso, USA.	
Enpro Services, India, Walter International, USA, Mosbacher Co., USA, Nuevo Energy Inc., USA.	

(b) The economics of the development of these fields by ONGC was considered to be marginal.

(c) The names of companies to whom Mukta, Panna and Ravva oil fields have been awarded along with salient terms and conditions are given below :

Name of field	Name of company/consortium to whom awarded
Mukta and Panna	Enron, USA - Reliance Industries, India
Ravva	Command Petroleum India Pty. Ltd. Australia, Videocon Petroleum Ltd., New Delhi, Ravva Oil (Singapore) Pte. Ltd. Singapore.

These fields would be developed through joint ventures between Oil and Natural Gas Corporation Ltd., (ONGCL) on the one hand and the private companies on the other. ONGC would take a 40% share in the venture. Companies would also be required to bear their share of statutory levies like royalty, cess, etc. Foreign companies involved in oil exploration would be levied income-tax at a fixed rate of 50% while Indian companies would be governed by the relevant provisions of the Income-tax. In addition private companies would share profit oil with the Government.

Supply of Oil

831. SHRI GORDHANBHAI JAVIA :
SHRIMATI SUSHMA SWARAJ :

Will the PRIME MINISTER be pleased to state :

(a) the present demand and supply of oil and natural gas in the country annually, State-wise;

(b) whether the oil and natural gas production is sufficient to meet the requirement of the country; and

(c) if not, the steps taken by the Government to increase the production and reduce the import?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) The demand for petroleum products during 1996-97 is estimated at 78.4 MMT. This demand is proposed to be met through indigenous production which is estimated at 61.49 MMT. Balance quantity is proposed to be covered through imports.

(b) and (c). As the production of oil is not sufficient to meet the requirement, the shortfall is met through imports. With a view to achieve self-sufficiency in refining capacity, the Govt. has permitted setting up of refineries in the Public, joint and private sector and expansion of existing refineries. The Govt. has also offered medium and small sized oil fields to private/foreign parties for the production of crude oil under Production Sharing Contracts.

LPG Refill Cylinders

832. SHRI G.M. KUNTURKAR : Will the PRIME MINISTER be pleased to state :

(a) whether severe shortage of LPG refill cylinders is currently persisting in many areas of North India due to delay on part of the Union Government in importing the required LPG in right time; the action being taken by the Government to tackle the situation; and

(b) the action taken against the officials responsible for delay in import of LPG causing inconvenience to millions of people?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) and (b). The demand of the existing consumers of LPG in the country including North India, who are enrolled with the distributors of public sector oil companies, is by and large being met in full at present. Temporary backlogs that may arise are cleared by augmenting LPG supplies through operation of bottling plants for extended hours and on holidays and by arranging supplies from bottling plants in adjoining areas. Temporary shortage, experienced in Sept.-Oct., 96 has been generally overcome in different markets.

With the commissioning of new LPG import facilities in Mangalore and Kandla recently, the availability of LPG in the country has improved. These facilities are expected to stabilise by January, 1997, from where higher imports of LPG in the country, will be possible.

[Translation]

Petrol Pumps

833. SHRI CHITRASEN SINKU : Will the PRIME MINISTER be pleased to state :

(a) the number of scheduled tribe persons in Bihar, Orissa, West Bengal and Madhya Pradesh who have been issued licences for petrol pumps and LPG agency during last three years;